

Plea in NHRC over Ganjam man's death

POST NEWS NETWORK

Bhubaneswar, July 28: A rights activist, Tuesday, lodged a complaint before the National Human Rights Commission (NHRC) seeking its intervention in the heart wrenching plea of a minor boy before an ambulance driver to shift his ailing father to hospital for treatment at Prahalad Nagar in Berhampur of Ganjam district.

The video of the incident went viral drawing widespread criticism against the ambulance driver's behaviour.

The boy's father, Manoj Praharaj, was suffering from diabetes. The family members requisitioned 108-ambulance service after his health

condition deteriorated in the morning. The ambulance reached the spot but the driver refused to take him to the hospital suspecting him of being infected with the virus.

The activist, Himanshu Shekhar Nayak, requested the NHRC to direct the Chief Secretary of Odisha

to pay compensation of Rs 20 lakh to the next kin of the deceased and send the proof of Compensation details to the commission within three

weeks.

He also urged the rights body to direct principal secretary for state health department to ensure stringent action against the officials also submit action taken report to the commission within three weeks.

**AMBULANCE
DRIVER
IN SOUP**